

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: KASATA HOMETECH (INDIA) PRIVATE LIMITED Date of Commencement of Liquidation: 05-08-2022; List of Stakeholders as on Date: 12-09-2022; Name of IP: Mr. Jugraj Singh Bedi; Process Number: 2; Last 5 digit of registration number: 11208

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	6780790	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	35737	0	0	0	NA
3	Secured financial creditors	2	392205062	2	304044466	0	88160596	0	Annexure 3
4	Unsecured financial creditors	33	143415562	33	142791369	0	624193	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	6	49649703	5	8045255	0	38827000	2777448	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	2	487000	2	487000	0	0	0	Annexure 9
Total		43	585757327	42	462184617	0	127611789	2777448	